

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th April, 2023

HC.VII-17/2023/3438/A: In view of the elevation of the present District and Sessions Judge, Jorhat, as Additional Judge of Gauhati High Court, the Additional District and Sessions Judge, Jorhat and in his absence, the senior most Judicial Officer in the district will remain in charge of the Court and office of District and Sessions Judge, Jorhat, after the oath taking ceremony of Shri Mridul Kumar Kalita.

By Order,
Sd/- Roman Baruah.

REGISTRAR (VIGILANCE)

Memo No. HC.VII-17/2023/3439 - 3450 /A. Dated 19.04.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District & Sessions Judge, _____.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, _____.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
11. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


19.04.2023
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI